Process for Corporate Persons) Regulations, 2016
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution
Claims as on 24th November, 2021
Vijaygroup Realty LLP

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6	9	000	7	6	<i>S</i> 1	-1.	Ĺ.	2	-	$\prod$	-	S S
Supanil Mehta (HUF) 3	Hitesh Bagdiya	Fanny Mehta	Sniita Makendra Parekh	Shivani Paresh Shah	Avnish Singh Bajaj	Ms. Bijal Vipul Sanghavi	Mrs. Bhanu Navin Nisar	Mr. Sahil Kalpesh Shah	Ms.Surekha R Shah		J M Financial Credit Solution Ltd.	Name of COC Member
38. Parab Appartment, 42 Ridge Road, Mumbai	1002.Shivshakti Hightes ,252. Sai Janata Colony , Marg Ghatkoper. Mumbai -400077	05 , Chheda Sadan.2nd floor, 115 Financia Churchgate Reclamation, Churchgate Creditor Marine Lines, 400020	C/1-2, Styam Shopping Center, M.G. Road, Ghatkoper-East, Mumbai - 400077	708.Casa Grand Tower 2. Senapati Bapat Marg , Lower Parel. Mumbai 400013	Ceejay House No 601-602.6th Floor, Financia Block"F" Annie Basent Road, Worli. Creditor Mumbai -400018	D/408, Krushal Tower,MG Road, Chembur,Mumbai -400089	Haveli No 19. Raj Vilas Haveli Kothi CHSL Soham Gardens . Manpada, Thane	705,Casa Grand Tower 2, Senapati Bapat Marg , Lower Parel, Mumbai 400013	708,Casa Grand Tower 2, Senapati Bapat Marg , Lower Parel, Mumbai 400013	UNSECURED	7th Floor, Appashaheb Marathe Marg, Prabhadevi, Mumbai -400025	The state of the state of
l'mancial Creditor	Financial Creditor	Fmancial Creditor	Financial Creditor	Financial Creditor	Financial Creditor	Financial Creditor	Financial Creditor	Financial Creditor	Financial Creditor		Financial Creditor	Category
75,12,500	83 80,137	157.84.516	1075,30.651	27.31.750	150.17.808	14.38.082	213,75,301	81.95,250	26,90,688	7 : 13657:03:196	13657,03,196	Amount of claims Received
75.12.500	83,80.137	157.84,516	1075,30.6*1	27,31.750	150,17.808	14.38.082	213,75,301	81,95,250	26,90,688	/* J5657,03.196	13657,03,196	Amount of claims admitted
84.0	0.53	1.00	6.84	0.17	0.96	0.10	1.36	0.52	0.17	1.78693	86.91	% of member
Unsectived	Unsecured	Unsecured	Unsecuted	Unsecured	Unsecured	Unsecured	Unsecured	Unsecured	Unsecured		Secured	Extent to which the debts or dues are secured or unsecured
admitted	admitted	admitted	admitted	admitted	admitted	admitted	admitted	admitted	admitted		admitted	Proofs, admitted/ rejected
1		*	*	•		*	*	*	•		*	Remarks

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	Yes Bank Limited	Ms. Dhavani Paresh Shah		Kesharben Savla	Minal Chheda		Swpanil Mehta	
TOTAL	Yes Bank House, Santakruz, Mumbai	708, Casa Grand Tower 2, Senapati Bapat Marg, Lower Parel, Mumbai 400013		33, Vishal Apt.LT Road, Borivali W, Financial Mumbai Creditor	203, Arvind Apt.LT Road, Borivali- W, Mumbai		38, Purab Appartment , 42 Ridge Road, Mumbai	
	Other	Financial Creditor		Financial Creditor	Financial Creditor		Financial Creditor	
2057,91,550	42016,00,000	45,52,915		8,22,767	22,46,685	3	75,12,500	
2057.91,550		45,52,915		8,22,767	22,46,685		75,12,500	
13.11	0.00	0.29	7	0.05	0.14		0.48	
	Others	Unsecured		Unsecured	Unsecured		Unsecured	
	Kept in Abeyance	admitted		admitted	admitted		admitted	
	#	*			*		*	

GRAND TOTAL 15714,94,746 15714,94,746 100

also subject to verification of books of accounts of Corpor \* The Claims Submitted are been Accepeted based on the Information and Documents Submitted before IRP/RP and

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# Kept in Abeyance for want of legal opinion

IBBI/IPA-002/IP-N00285/2017-2018/10843 Mr. Anish Gupta

(Interim Resolution Professional)

VIJAYGROUP REALTY LLP

(An LLP under corporate insolvency resolution process by NCLT Order dated 04.08.2021)

Date: 29th November, 2021